

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No.66 of 2014 in
DFR No.73 of 2014

Dated 28th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Kerala State Electricity Board Ltd. Appellant(s)

Versus

Kerala State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. M.T.George
Ms. Kavitha K.T.

ORDER

IA No.66 of 2014
(Appl. for condonation of delay)

It is submitted that the service has been effected on both the learned counsel as well as the State Commission. But nobody has entered appearance. Since there is delay of 268 days, we want to hear the Commission on the same. The learned counsel for the State Commission is directed to appear on the next date of hearing.

Post the matter on **25.03.2014.** The Registry is directed to send a copy of this Order to the State Commission.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/kt